

**Export of Sugar**

4752. SHRI J. CHOKKA RAO: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government of Andhra Pradesh have requested the Union Government to permit the Nizam sugar Factory to export sugar procured by it from other units in the State;

(b) if so, whether the Union Government have acceded to the said request; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) The Government of Andhra Pradesh sent a request to the Minister of Food requesting, inter alia, that M/s. Nizam Sugar Factory Ltd., be permitted to act as a separate agency for the export of sugar.

(b) No, Sir.

(c) Sugar being an item of mass consumption, its indiscriminate export cannot be allowed to take place. In order to have a control on the quantity of sugar that is permitted to be exported, Government have decided to reserve the export of sugar through Indian Sugar & General Industry Export and Import Corporation Limited (an apex body representing all sugar mills) and the State Trading Corporation.

**Recommendations of committee on  
Export Processing Zones**

4753. SHRI G.M.C. BALAYOGI: Will the Minister of COMMERCE be pleased to state:

(a) whether any Committee was constituted by the government on Export

**Processing Zones;**

(b) if so, when and its composition;

(c) whether the committee has submitted its recommendations to the Government;

(d) if so, the details thereof; and

(e) the details of the recommendations which have been accepted by the Government?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). A Committee to examine an alternative model for development of EPZs was set up on 9/10/91. It was headed by Dr. V. Krishna Murthy the former Member, Planning Commission and consisted of representatives of the private sector, Ministry of Commerce, and of FICCI, Assocham, Confederation of Indian Industries, Exim bank and Bureau of Industrial Costs & Prices.

(c) to (e). The Committee submitted its report to the Government on 29/4/92, suggesting an alternative model for development of Export Processing Zones (EPZs) either privately or jointly by the Government and private investors. The report has been circulated to the concerned Departments and Development Commissioners of E.P.Zs for their views to enable the Government to take a decision on the recommendations.

**Link Road from Kuakhia to Aradi**

4754. SHRI ANADI CHARAN DAS: Will the Minister of SURFACE TRANSPORT be pleased to refer to the reply given to Starred Question No. 273 on 2.8. 1992 and state:

(a) whether the Government have received any proposal from the Government of Orissa for construction of a link road from